

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

(IB)-669(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2019.**

**NAME OF THE COMPANY: Volkswagen Finance Pvt. Ltd. V/s. M/s. Aarvanss
Infrastructure Pvt. Ltd.**

UNDER SECTION 7 OF IBC CODE, 2016

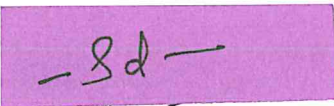
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Nazia Parveen, Advocate for the COC.
Mr. Kamal Agarwal, (RP in Person)

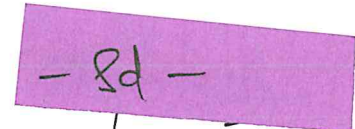
ORDER

CA 1446/2019 is an Application filed under the Section 19(2) of the Code. Notice was issued on the non-Applicant/Ex-Director on 01.11.2019. Neither reply is filed nor anybody is appearing today.

Issue bailable warrant to the Ex-Directors. Post the case to 3rd January, 2020 for further consideration.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**